Annexure-3
Name of the corporate debtor: Tenny Jose Limited; Date of commencement of CIRP 21/12/2021; List of creditors as on:14/01/2022

## List of secured financial creditors (other than financial creditors belonging to any class of creditors) (Amount in ₹)

SI. No.		Details of claim received		Details of claim admitted						Amount of contingent	Amount of		Amount of	Remark s, if any
		100000000000000000000000000000000000000	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC	claim	Mutual dues, that may be set- off	admitted	verifica- tion	
	South Indian Bank	7/1/2022	31,98,23,188.58	31,98,23,188.58	Loan sanctioned under Cash Credit facility(CCOL), LC, TOD Secured*		NIL	NO	53.96	NIL	NIL	NIL	NIL	*Secured by Primary Security- Hypothecation charge on entire current assets of the company along with limits including the goods/Receivables.
_				26,74,96,322.00	Loan sanctioned under Cash Credit facility- Secured*		9,73,00,000(Collater al Property in the name of Corporate Guarantor-M/s Steel House Pvt.Ltd)(As per Guarantee Agreement dated 10.09.2018)	NO	45.13	NIL	NIL	NIL		*Secured by Primary Security- Hypothecation charge on entire current assets of the company along with limits including the goods/Receivables.
	Total		58,73,19,510.58					The same of	100000000000000000000000000000000000000					



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